

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3639
ANSWERED ON:24.08.2011
STRICT GUIDELINES FOR PROSPECTUS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government is considering to issue any strict guidelines to monitor UGC/University/Government approval number in the application and prospectus of higher educational institutions for the benefit of students community;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (c): The Central Government has issued directions in July 2009 to University Grants Commission (UGC) to advise all Universities to place basic information related to their financial situation, physical assets, accreditation ratings, admissions criteria, faculty positions, details of faculty and academic curricula in public domain, to empower students, parents and other stake holders to enable them to make informed choices. UGC has complied with the orders issued by the Central Government and issued a detailed advisory to all Universities.